

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

Vacant Posts of SCs/STs

7449. SHRI CHHABIRAMARGAL: Will the Minister of FINANCE be pleased to state:

(a) the number of employees working in his Ministry category-wise and the percentage of SC/ST employees among them;

(b) the number of posts reserved for SCs/STs lying vacant category-wise; and since when;

(c) the number of posts filled during the last three years, category-wise;

(d) whether Government propose to fill these posts by carrying them forward; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (e). Information is being collected and will be laid on the Table of the House as soon as possible.

[*English*]

Setting up of AIR Stations in Seventh Plan in Orissa

7450. SHRI GOPI NATH GAJAPATHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Radio Stations set up by the Government in Seventh Plan in Orissa;

(b) the name of the places where those Radio stations have been set up;

(c) whether Government have a proposal to set up some new Radio stations in Orissa during the Eighth Plan; and

(d) if so, the names of the places identified for the location of those Radio Stations in Orissa?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Local Radio Station at Keonjhar was commissioned on 28.11.1988. This was a Sixth Plan Scheme.

(c) and (d). Further expansion of radio services in the State of Orissa will be considered once the financial allocation and the physical target of the Eighth Five Year Plan are finalised.

[*Translation*]

Mineral Deposits in Madhya Pradesh

7451. SHRI RAGHAVJI:
DR. LAXMINARAYAN PANDEYA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that lime stone, dolomite and bauxite deposits are available in abundance in Madhya Pradesh;

(b) whether prior approval of Union Government is required to be obtained for issuing letters of intent and awarding of mining lease in respect of these minerals;

(c) if so, the reasons therefor;